## HIGH COURT OF UTTARAKHAND NAINITAL

## NOTICE

It has been decided that there will be half-day holiday in the afternoon of 17th August, 2018 in the High Court of Uttarakhand on account of sad demise of Sri. Atal Bihari Vajpayee former Prime Minister of India.

By order of the Court

Sd/-Registrar General

3至別。 No. /UHC/ Stationery

Dated: August, 17 2018

Copy forwarded for information and necessary action to:-

- 1. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- P.S. to Hon'ble the Acting Chief Justice.
- P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
- 4. All the Registrar General of all High Courts.
- 5. Advocate General/ Government Advocate / Chief Standing Counsel
- 6. Assistant Solicitor General, Union of India
- 7. Additional Chief Standing Counsel, U.P.
- 8. President, High Court Bar Association, Nainital
- 9. All the Registrars of the Court
- 10. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer/ P.R.O. of the Court.
- 11. Head P.S./ Head B.S. of the Court
- 12. Chief Protocol Officer of the Court at New Delhi.
- 13. OIC/ NIC & System Analyst of the Court with the request to upload this notice in the official website of High Court of Uttarakhand.
- 14. Dispensary, High Court of Uttarakhand.
- 15. Security Officer, High Court of Uttarakhand.
- Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
- 17. Guard File.
- 18. Notice Board.

Assistant Registrar (Admin B)